

official use. The list of such Ministers/VIPs who used these aircrafts for visit to Rajasthan during 1994, 1995 and 1996 (upto June, 1996) is given in the statement.

STATEMENT

S. No.	Date of Journey	Person on Board
1994		
1.	13-01-1994	Bangladesh Delegation led by Shri M. Anwar Hussain, DG. Bangladesh Rifles.
2.	04-03-1994	Parliamentary Delegations with MOS (Revenue).
3.	30-08-1994	Shri Balram Singh Yadav, Minister of State (Mines).
4.	21-09-1994	British Delegation led by Rt. Hon. Betty Boothroyd, Speaker of House of Commons.
5.	24-09-1994	Director (IB).
6.	03-12-1994	Shri A.L. Marima, Deputy President of Tanzania.
1995:		
1.	14-02-1995	Delegation led by the Chairman, Pay Commission.
2.	05-04-1995	Russian delegation led by Col Gen. A.S. Nikilaev.
3.	29-06-1995	Bangladesh delegation led by Major General E.A. Chowdhury, DG. BDR.
4.	24-09-1995	Shri Buta Singh, Minister of Civil Supplies.
5.	28-09-1995	Shri Roumen Gechev, Dy. PM of Bulgaria.
6.	30-10-1995	Indo German Consultative Group.
1996:		
1.	09-02-1996	Flight diverted to Jaipur due to bad weather in Delhi (Aircraft being brought back from Hyderabad after repairs).

Election in Uttar Pradesh

2089. PROF. RASA SINGH RAWAT :
DR. MURLI MANOHAR JOSHI :
DR. Y.S. RAJASEKHARA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have held consultation

with the Election Commission regarding holding of elections to Uttar Pradesh Assembly;

(b) if so, the views expressed by Election Commission and the time by which the elections are likely to be held;

(c) the expenditure likely to be incurred by the Government on these elections;

(d) the expenditure which would have been incurred if the elections were held simultaneously with the General Elections; and

(e) the advantages derived by putting extra burden on the exchequer by delinking it from the General Elections?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a), (b) and (e). The Government has held consultations with the Election Commission of India regarding holding of Assembly elections in Uttar Pradesh. A decision in the matter will be taken in due course after consideration in relevant factors such as availability of Central forces. Also, on the examination of these very factors, it was felt necessary to delink the Assembly elections in Uttar Pradesh from the General Elections held earlier this year.

(c) and (d). The information is being collected and will be laid on the table of the House.

[English]

Crossing of Cease Fire Line

2090. SHRI GULAM RASOOL KAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons belonging to Uri and Karan from Baramulla and Kupwara districts who crossed the cease fire line and camped in refugee camps in the so called Azad Kashmir;

(b) whether the Government give them permission to come back to their home land; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (c). As a part of its sponsorship and continuing aid to and abetment of large scale secessionist and terrorist violence in Jammu and Kashmir, Pakistan had tried to lure, and even force a large number of Kashmiri youths to go across the border/LOC, and reinfiltate them after indoctrination, training and provision of sophisticated weaponry. It is, however, not possible to indicate precisely the number of such persons, belonging to the areas mentioned, who may have gone across the LOC and are in camps in Pakistan Occupied Kashmir. Such citizens of the country, as and when they may return, are being dealt with as per the due process of law.